

THE HIGH COURT OF KERALA

SHORT QUOTATION NOTICE

No: H4-11881/15

Sealed quotations are invited for the Annual Maintenance Contract of one Lenovo Laptop installed in the High Court.

The envelopes containing the quotation should bear the Superscription "H4-11881/15; Quotations for the Annual Maintenance Contract of one Lenovo Laptop installed in the High Court." and should be addressed to The Registrar (Administration), High Court of Kerala, Ernakulam – 31.

Intending quotationers may submit the quotations on their own papers.

Last date for receipt of quotations is 04/04/15 upto 2 p.m. Late quotations will not be accepted. The quotations will be opened at 3 p.m on 04/04/15 in the presence of such of the quotationers or their authorized representatives who may be present at that time.

Place:Ernakulam

Date:25/03/15



A. Krishnan Nair
Assistant Registrar
For Registrar (Administration).

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